

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

(IB)-1104(ND)/2018

IN THE MATTER OF:

M/s. Apps Discover Technologies Pvt. Ltd.

...PETITIONER

Vs.

M/s ADS Curry Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC,2016

Order delivered on 06.08.2019

Coram:

Shri. P.S.N. Prasad,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)

For the Petitioner/applicant : Mr. Varun Tandon & Mr. Sumbul Ismail- Adv.  
For the Respondent : Mr. Gurmeet Bindra- Adv.

ORDER

Heard both the sides. The matter is reserved for orders.

-sd-

(V.K. Subburaj)  
Member (Technical)

-sd-

(P.S.N. Prasad)  
Member (Judicial)